

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC 48/99  
(O.A. 371/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member  
Hon'ble Mr. G.S. Mainagi, Administrative Member

PHANINDRA NATH MUKHERJEE

VS.

S. RAMANATHAN (E. RLY.)

For the applicant : None

For the respondents : Mr. P.K. Arora, counsel

Heard on : 11.11.99

Order on : 11.11.99

ORDER

D. Purkayastha, J.M.

Heard 1st. counsel for the alleged contemner, Mr. P.K. Arora.  
None appears on behalf of the applicant.

2. It is submitted by Mr. P.K. Arora that the speaking order  
on the representation of the applicant has already been passed  
as per direction of the Tribunal  
by the respondents on 16.6.99/ and the alleged contemner tendered  
apology for delay in the matter.

3. In view of the above, the application is disposed of  
awarding no costs.

*G.S. Mainagi*  
( G.S. MAINAGI )  
MEMBER(A)

*D. Purkayastha*  
( D. PURKAYASTHA )  
MEMBER(J)

S.M.